

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.01.2022 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1962 of 2021 in Comp. App. (AT) No. 64 of 2021	Laxsons (India) Pvt. Ltd. & Ors. Vs. Urvashi Khater  <b>With</b>	Mayank Jain	Akash Agarwal
2.	I.A. No. 1964 of 2021 in Comp. App. (AT) No. 65 of 2021	Laxsons Properties Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	Akash Agarwal
3.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor  <b>With</b>	Sumesh Dhawan	Ranjana Roy Gawai Vineet Kumar Pervinder
4.	Comp. App. (AT) (Ins) No. 55 of 2022	Pawan Kapoor Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Gaurav	Sumesh Dhawan Vatsala Kak

### For Directions

5.	Comp. App. (AT) (Ins) No. 1441 of 2019	Moolsons Holding Pvt Ltd. Vs. Zenal Construction Pvt Ltd.	Misha	Sameer Kumar
6.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resulotion Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh	

### For Admission (Fresh Case)

7.	Comp. App. (AT) No. 18 of 2022	Anoop Thatai Vs. Orient Craft Ltd. & Ors.	Niraj kumar	
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**For Admission (After Notice)**

8.	Comp. App (AT) (Ins) No. 901 of 2020	Paradise Consumer Products Ltd. Vs. J. Maheshkumar Petrochemichals Pvt. Ltd.	Dhawal Mohan	Vikash Jain Manjeet Singh Rahor
9.	Comp. App. (AT) (Ins) No. 548 of 2021	R N Khemka Enterprises Pvt. Ltd & Anr. Vs. Persuasive Realcon Pvt. Ltd.	Rakesh Wadhwa	Aayush Paranjpe
10.	Comp. App. (AT) (Ins) No. 692 of 2021	Believe Solutions Services Vs. Shalu Khanna, Liquidator M/S. JMD Oils Pvt. Ltd. & Anr.	Chandan Mishra	Gautam Singhal-R1 & R2
11.	Comp. App. (AT) (Ins) No. 725 of 2021	West Bengal Financial Corporation Vs. Krishnaswami CVR & Anr.	Madhumita Bhattacharjee	Soumya Dutta Rohit Djutta-R1
12.	Comp. App. (AT) (Ins) No. 879 of 2021	Pankaj Khandelwal Vs. A Gangwal Real Estate L.L.P. & Anr.	Ankita Chaudhury	Prakul Khurana
13.	Comp. App. (AT) No. 144 of 2021	Sanjeev Kapoor & Ors. Vs. Mecamidi S.A. (Under Liquidation) Through its Liquidator Maitre Antoine BARTI-MAGRIA & Anr.	Ankur Goel	Abhishek Kumar- R1 Anirudha Wadhwa- R2 Sumant Batra

**For Hearing**

14.	Comp. App. (AT) (Ins) No. 450 of 2020  (PH)	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3
15.	Comp. App. (AT) (Ins) No. 189 of 2021  (PH)	John Cockerill India Ltd. Vs. JSW Steel Coated Products Ltd. & Anr.	Atul Sharma	Aditya Jindal Shatrajit Banerji-R1 Bishwajit Dube-R1 Mohana-R2
16.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap
17.	Comp. App. (AT) (Ins) No. 1475 of 2019	Subhlaxmi Compusis Pvt. Ltd. Vs. IDFC First Bank Ltd. & Ors.  <b>With</b>	Pankaj Jain	Abhijeet Sinha- R1,R4

<b>18.</b>	Comp. App. (AT) (Ins) No. 1476 of 2019	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.  <b>With</b>	Ashok Kr. Jain	Santosh Kumar
<b>19.</b>	Comp. App (AT) (Ins) No. 33 of 2020	Devamata Commercials Pvt. Ltd. Vs. Sunrise TSR Factory & Ors.	Ashok Kumar Jain	Abhijeet Sinha
<b>20.</b>	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2
<b>21.</b>	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors.  <b>With</b>	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1 Aditya Krishnamurthy Prashant Bharadwaj
<b>22.</b>	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar-R2, R4, R4, R6 & R8
<b>23.</b>	Comp. App. (AT) (Ins) No. 246 of 2021	A.K.C Infrastructure Pvt. Ltd. Vs. Amrit Cement Ltd.	Gaurav Sarkar Adya Singh	Wamika Trehan Ajay Bhargava Maithili Moondra Vanita Bhargava

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By order of Hon'ble Chairperson  
-sd/-  
Registrar